

**Newsitem Captioned "Drug Scene on Campus—New Fad Replaces the Old"**

5458. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the newsitem captioned "Drug Scene on Campus—New fad replaces the old" appearing in the 'Hindustan Times' dated 27 March 1990 and if so, the factual position in this regard;

(b) whether Government have received the complaints regarding supply of dangerous chemical drugs to the students of the Delhi Colleges and Jawaharlal Nehru University, if so, the details thereof and the details of the action taken of being taken on the complaints;

(c) whether Government propose to take drastic on war footing to liquidate the gangs of anti social elements who are involved in supplying such dangerous drugs to the educational institutions to protect the lives of the students, if so, the details of such action together with the time by which such action is to be taken; and

(d) whether the management of educational institutions are also being actively associated to carry on these activities; if so, the what extent?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

**News Item Captioned "Pan Masala Induces Genetic Problems"**

5460. SHRI K.S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news item captioned 'Pan Masala induces genetic problems' appearing in the Indian Express dated 19 March, 1990;

(b) whether any study has been undertaken to analyse the effect of pan masala on the consumers;

(c) if so, the findings thereof; and

(d) the steps contemplated to warn the consumers about injurious effects of pan masala?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). Yes, Sir.

(c) Pan masala can cause cancer perhaps due to its constituents arecanut and catechu. The studies, however, do not indicate that use of pan masala has greater incidence of cancer than the betel quid chewers.

(d) The Government of India is already creating awareness among the masses by propagating the harmful effects of the tobacco based products including pan masala through its mass media and advising them to discourage their use. Gazette notification amending the Prevention of Food Adulteration Rules, 1955 requiring every package of pan masala to carry a warning stating thereby that chewing of pan masala may be injurious to health is being published.

**Setting up of RPF Commissioner Office at Kottayam**

5461. SHRIRAMESH CHENNITHALA: Will the Minister of LABOUR be pleased to state:

(a) whether there is a proposal to set up

a Regional Provident Fund Commissioner's Office at Kottayam (Kerala), and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise

[*Translation*]

### Adivasi Population

5462 SHRI RAJENDRA AGNIHOTRI. Will the Minister of WELFARE be pleased to state:

(a) the State-wise population of Adivasis in the country and the number of villages in Madhya Pradesh inhabited by Uttar Pradesh Adivasis with population thereof

(b) whether Government are aware that Adivasis residing in Uttar Pradesh have been given Adivasi status,

(c) whether there is any fixed quota for Adivasis in Government services and if so, the details of the Adivasis given jobs in Railways and other central services during the last three years, and

(d) whether Government propose to write off all loans given to Adivasis and if so, the steps taken so far in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) A statement about the State-wise population of Scheduled Tribes as per the 1981 Census is attached.

Information in respect of the number of villages in Madhya Pradesh inhabited by the Scheduled Tribes from Uttar Pradesh is being collected from the State Government, and will be laid on the Table of the House.

(b) As per the Presidential Orders declaring Scheduled Tribes, the following tribes are specified as Scheduled Tribes in respect of Uttar Pradesh

- 1 Bhotia
- 2 Buksa
- 3 Jaunbari
- 4 Raji
- 5 Tharu

(c) Yes, Sir

The information about the details of Scheduled Tribes given jobs in Railways is being collected and will be placed on the Table of the House

(d) Amongst others, one of the suggestions made in the National Conference on the problems of Scheduled Tribes held on 31 3 90 was to write off the loans given to the tribals, similar to that of the loans of farmers. However, no decision has been taken yet in this regard

### STATEMENT

*Statement giving state UT-wise population of Scheduled Tribes as per 1981 Census*

Sl No	State/UTs	ST Population
1	2	3
1	Andhra Pradesh	317600†
2	Arunachal Pradesh	441167